

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **11.08.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 361/2025 For Stay IA No. 1083/2025 For Condone Delay IA No. 1084/2025 For Additional Docs IA No. 1085/2025 For Exemption IA No. 1086/2025	C Ganesh Vs Ashok Seshadri & Anr	Mr. Pranav Gopalakrishnan	Mr. Pranava Charan For Caveator
2.	Comp App (AT) (CH) (Ins) No. 362/2025 For Stay IA No. 1088/2025 For Condone Delay IA No. 1089/2025	State Bank of India Vs Nandamuri Meenalatha & Anr.	Mr. Chandrasekaran	
3.	Comp App (AT) (CH) No. 31/2025 For Condone Delay IA No. 477/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	
4.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025 For Condone Delay IA No. 480/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	

For Admission (After Notice)

(Requests for adjournment in Item No.5 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1

6.	Comp App (AT) (CH) (Ins) No. 285/2025 For Stay IA No. 797/2025 For Exemption IA No. 798/2025	National Stock Exchange of India Ltd Vs Consortium of Karishma Jain, Jupiter City Developers (I) Ltd & Adwaita Navigations Pvt Ltd SRA of XL Energy Ltd & 4 Ors.	Mr. Ishaan Agrawal	Mr. Kunal Kanungo- R1 Mr. Amir Bavani- R5
7.	Comp App (AT) (CH) (Ins) No. 229/2023 For Exemption IA No.745/2023 For Stay IA No.746/2023 & 426/2025 For Direction IA No. 660/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Limited & Anr. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
8.	Comp App (AT) (CH) (Ins) No. 232/2023 For Exemption IA No.749/2023 For Stay IA No. 750/2023 & 428/2025 To Adv. Hg. IA No. 429/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd. & Anr WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
9.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt. Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore- R3 R4
10.	Comp App (AT) (CH) (Ins) No. 199/2025 To dispense with IA No. 562/2025 For Stay IA No. 563/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
11.	Comp App (AT) (CH) (Ins) No. 200/2025 To dispense with IA No. 564/2025 For Stay IA No. 565/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd. & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Construction Ltd. & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
12.	Comp App (AT) (CH) (Ins) No. 217/2025 To dispense with IA No. 600/2025 For Stay IA No. 601/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing

13.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal & 3 Ors WITH	Mr. TK Bhaskar	Mr. VVSN Raju- R1 Mr. Aishwary Vikram R4
14.	Comp App (AT) (CH) (Ins) No. 456/2024 For Stay IA No. 1244/2024	S2Tech.com India Pvt Ltd Vs Birendra Kumar Agarwal, RP, Manjeera Constructions Ltd & Anr	Mr. M Ramu	Mr. VVSN Raju- R1 Mr. Sanjay Kishore- R2
15.	Comp App (AT) (CH) No. 64/2024 For Stay IA No. 905/2024 For Direction IA No. 904/2024	Gireesh Kumar Sanghi Vs Sanghi Cements Ltd & Anr	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2
16.	Comp App (AT) (CH) No. 78/2024 For Stay IA No. 1159 & 1161/2024 For Direction IA No. 1162/2024 For Exemption IA No. 1163/2024	Gireesh Sanghi Vs Sanghi Industries Ltd. & 19 Ors WITH	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16 Mr. R Palaniandavan R20
17.	Comp App (AT) (CH) No. 86/2024 For Directions IA No. 1285/2024 For Exemption IA No. 1286/2024	Gireesh Kumar Sanghi (HUF) Vs Sanghi Industries Ltd. & 19 Ors	Mr. Yogesh Jagia	Mr. Sriram Venkatavaradan R2 Mr. Sharad Sanghi R3 R4 Mr. K Gowtham Kumar R7-R16
18.	Comp App (AT) (CH) No. 22/2025 For Direction IA No. 301/2025	Girish Kumar Sanghi Vs Sanghi Spinners (India) Ltd. & 9 Ors	Mr. Yogesh Jagia	Mr. Sharad Sanghi R3 R5 Mr. Sriram Venkatavaradan R10
19.	Comp App (AT) (CH) (Ins) No. 336/2024 For Stay IA No. 914/2024	Nakshatra Feeds India Pvt Ltd Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd. WITH	Mr. Avinash Krishnan Ravi	Ms. Mumaneni Vazra Laxmi
20.	Comp App (AT) (CH) (Ins) No. 479/2024 For Stay IA No. 1318/2024	Nakshatra Feeds India Ltd. Vs Dantu Indu Sekhar, RP of Nexus Feeds Ltd	Mr. RS Sravan Kumar	Ms. Mumaneni Vazra Laxmi
21.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch.V.N. Raghurama Gupta, Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors.	Dr. SV Rama Krishna	Mr. VVSN Raju- R2
22.	Comp App (AT) (CH) (Ins) No. 421/2024	Tip Top Furniture Pvt Ltd & Anr. Vs CA Mahalingam Suresh Kumar, Liquidator of Tip Top Furniture Pvt Ltd & Anr	Mr. Pradeep Joy	Mr. Jerin Asher Sojan R2

23.	Comp App (AT) (CH) (Ins) No. 445/2024	Orissa Concrete Industries, through its Proprietor GL Halan Vs Gowthami Infratech Pvt Ltd	Mr. Saswat Kumar Acharya	
24.	Comp App (AT) (CH) (Ins) No. 450/2024 For Stay IA No. 1232/2024	Kalidindi Venkateswara Raju Vs Sri Yadadri Lifesciences Pvt Ltd	Mr. BSV Prakash Kumar	
25.	Comp App (AT) (CH) (Ins) No. 451/2024	The Commercial Taxes and Registration Dept. Govt. of Tamil Nadu Rep by Assistant Commissioner, Pudukkottai Vs Mathur Sabapathy Viswanathan Official Liquidator of Surya Balaji Steels Pvt Ltd	Mr. B Vijay Mr. G Dinesh Kumar	Mr. V Manivannan
26.	Comp App (AT) (CH) (Ins) No. 470/2024	Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd & Anr.	Ms. Madhupreetha Elango	Mr. Puneet Yadav- R1 Mr. Shah Rukh Ahmad- R2
27.	Comp App (AT) (CH) No. 21/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors Vs Vineela Balla & 3 Ors	Mr. T Natraj	Mr. S Rajagopalan- R1
28.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1
29.	Comp App (AT) (CH) (Ins) No. 91/2025 For Stay IA No. 255/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt Ltd & 7 Ors. WITH	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Muddana Prashanth Kumar R2 Ms. Manjushree Mitra R4 Mr. Rajendra Prasad R7
30.	Comp App (AT) (CH) (Ins) No. 92/2025 For Stay IA No. 256/2025	Mahender Bahugunam Director of Sangfroid Pharma Pvt Ltd & Anr. Vs Kalvakolanu Murali Krishna Prasad, RP of Greesha Laboratories Pvt. Ltd & 7 Ors.	Mr. VVSN Raju	Mr. M Maharshi Viswaraj- R1 Mr. Rajendra Prasad R7

31.	Comp App (AT) (CH) (Ins) No. 189/2025	MCM Pacific Pte Ltd Vs Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd. WITH	Mr. Sameer Kumar	Ms. Madhupreetha Elango
32.	Comp App (AT) (CH) (Ins) No. 203/2025 For Stay IA No. 571/2025	Pankaj Dhanuka Liquidator of Lanco Kondapalli Power Ltd. Vs MCM Pacific Pte Ltd.	Ms. Madhupreetha Elango	Mr. Sameer Kumar
33.	Comp App (AT) (CH) (Ins) No. 192/2025 For Direction IA No. 542/2025 For Stay IA No. 544/2025	KRS Erectors Pvt Ltd VS Liquidator for LITL, Anuradha Bisani	Mr. B Ravikiran Singh	
34.	Comp App (AT) (CH) (Ins) No. 296/2025 For Direction IA No. 866/2025	The Authum Investment & Infrastructure Ltd Vs Ramakrishnan Sadasivan, RP of Connect Wind (India) Pvt Ltd & 2 Ors	Mr. Ashwin Shanbhag	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
35.	TA (AT) No. 73/2021 (Comp App (AT) No. 146/2020)	Ammana Bio Pharma Ltd & 7 Ors. Vs BR Jayaram & 2 Ors.	Mr. SP Chokalingam	Mr.Y Suryanarayana R1 Mr. Subesh K. Sahoo R2
36.	TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors. WITH	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
37.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd. & 21 Ors. WITH	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
38.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhushan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors. WITH	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
39.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
40.	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt Ltd & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3

41.	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022 & 929/2025	K Subramanian Vs K Parameswaran Nair, Erstwhile RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors	Mr. Mayan H Jain	Mr. Vinod PV Ms. Reetha D - R1
42.	Comp App (AT) (CH) (Ins) No. 422/2022 For Stay IA No. 1043/2022 For Exemption IA No. 1044/2022	DP Sadhu Suspended Director of Devas Engineering Systems Pvt Ltd Vs Union Bank of India Ltd & Anr	Ms. S Shanmitha	Mr. Adhivarahan R1
43.	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No.173/2023 For Urgent Hearing IA No. 1153/2023 & 641/2024	Krishna Mohan Gollamudi, Liquidator for Priyadarsini Ltd. Vs V. Amar Chand & Anr	Mr. M Ramu	Mr. Sharad Sanghi R1
44.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas, RP of AP Gems & Jewellery Park Pvt. Ltd, & 3 Ors.	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
45.	Comp App (AT) (CH) (Ins) No. 01/2024 For Stay IA No. 3/2024 For Exemption IA No. 4/2024 To Adv. Hg. IA No. 963/2024	Radiant Corporation Pvt Ltd, Rep by its Authorized Rep KVV Janardhana Rao Vs Gullapalli Kishore Babu, Chairperson of the Monitoring Committee of Jeevan Polymers Pvt Ltd & Anr	Mr. Ch. Siddhartha Sarma	Ms. JVL Bharati- R1 Mr. Manjeet Bucha, CS R2
46.	Comp App (AT) (CH) (Ins) No. 38/2024 For Stay IA No. 115/2024	District Collector, Wardha Vs Vijay Kumar Garg, Liquidator of Lanco Vidarbha Thermal Power Ltd	Mr. Durga Dutt	Ms. Anbarasi Rajendran
47.	Comp App (AT) (CH) No. 58/2025	Mohan Ram Prasad Devineni Vs Biochemical & Synthetic Products Pvt Ltd & Anr	Ms. R Moneshaa	Mr. Krishna Dev J- R1

02.00 PM

Note: After the matters listed at 02.00 pm, the regular Cause list will continue.

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt Ltd Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

By order of Hon’ble Member (Judicial)

Chennai Bench

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